

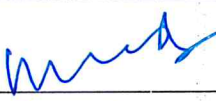
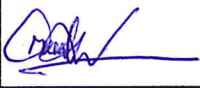
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR NO.3984/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Mayank Dinesh Kulshretha & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) Others
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-Appa Rao	Counsel		
P.V- Rama Rao	Counsel	8019564704	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri V.Appa Rao; Shri P.V.Rama Rao, Ld. Counsels for Petitioner. None appeared for Respondent.

At the request of Counsels, case is posted to 01.12.2017.



Member (T)

pc



Member (J)